

**IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "B": HYDERABAD
(THROUGH VIRTUAL CONFERENCE)**

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
and
LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

ITA No. 616/H/2019 Assessment Year: 2013-14		
ADP Pvt. Ltd., Hyderabad. PAN - AANCA 8983A	Vs.	Dy. Commissioner of Income-tax, Circle - 1(1), Hyderabad.
(Appellant)		(Respondent)
Assessee by:		None
Revenue by:		Shri YVST Sai
Date of hearing:		08/04/2021
Date of pronouncement:		21/04/2021

ORDER

PER BENCH:

This appeal filed by the assessee for AY 2013-14 is directed against CIT(A) - 1, Hyderabad's order dated 18/02/2019 involving proceedings u/s 143(3) rws144C of the Income Tax Act, 1961 ; in short "the Act".

2. None appeared on behalf of the assessee at the time of hearing this appeal. However, on perusal of record we find that the assessee filed a letter dated 26th March, 2021 stating therein that the assessee has opted to avail the

benefit under the 'Direct Tax Vivad Se Viswas Scheme-2020' in prescribed Form No.1 & 2 and received Form(s)-3 in tune thereto, which is placed on record and therefore, requested the Bench to permit to withdraw this appeal of the assessee.

3. Having regard to the facts and circumstances of the case, we are inclined to dismiss the appeal of the assessee as withdrawn since the assessee has preferred to avail the Vivad-se-Vishwas Scheme by filing Form No.1 & 2 and received Form(s)-3 in tune thereto, with a rider that it shall be very much open for the assessee to file for revival of this case, if the settlement benefit under the scheme is denied to it for technical reasons.

4. In the result, assessee's appeal is dismissed in above terms.

Pronounced in the open court on 21st April, 2021.

**Sd/-
(S. S. GODARA)
JUDICIAL MEMBER**

**Sd/-
(L.P. SAHU)
ACCOUNTANT MEMBER**

Hyderabad, Dated: 21st April, 2021.

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copy to :

<i>1</i>	<i>M/s ADP Pvt. Ltd., 6-3-1091/C/1, Fortune - 9, Raj Bhavan Road, Hyderabad- 82</i>
<i>2</i>	<i>DCIT, Circle - 1(1), IT Towers, AC Guards, Hyderabad.</i>
<i>3</i>	<i>CIT(A) - 1, Hyderabad</i>
<i>4</i>	<i>Pr. CIT - 1, Hyderabad.</i>
<i>5</i>	<i>ITAT, DR, Hyderabad</i>
<i>6</i>	<i>Guard File.</i>